

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/17444/2026 BLAPL/6054/2026	SUKUTA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /36 /2017 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000224/2017
2	D-BLAPL/17454/2026 BLAPL/6055/2026	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAPARA /16 /2026 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000016/2026
3	D-BLAPL/17455/2026 BLAPL/6056/2026	NAJITI KHAN @ VIKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /12 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000003/2026
4	D-BLAPL/17115/2026 BLAPL/6057/2026	PRATEEK MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURI TOWN /247 /2026 S.D.J.M.,PURI(Puri) GR/0000597/2026
5	D-BLAPL/17456/2026 BLAPL/6058/2026	PRASANNA SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /31 /2024 2ND A.D.J.,KHURDA(Khordha) ST/0000159/2024
6	D-BLAPL/17181/2026 BLAPL/6059/2026	BAIBA CHOUHAN @ BAIBASUTA CHOUHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANADI /33 /2026 SPECIAL JUDGE(POCSO), NABARANGP TR/0000011/2026
7	D-BLAPL/16345/2026 BLAPL/6060/2026	SOMANATH LATHI VS STATE OF ODISHA	PRATIK NAYAK VS	JANKIA P.S. /3 /2024 2ND A.D.J.,KHURDA(Khordha) ST/0000164/2024
8	D-BLAPL/17307/2026 BLAPL/6061/2026	BASANTA KUMAR NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PURUNAKATAK /61 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000090/2026
9	D-BLAPL/17438/2026 BLAPL/6062/2026	PANCHANANA HARICHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000099/2026
10	D-BLAPL/17439/2026 BLAPL/6063/2026	RAKESH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /87 /2026 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/0000095/2026
11	D-BLAPL/17584/2026 BLAPL/6064/2026	SAMPAD PATRA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	PHIRINGIA /84 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000091/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/17835/2026 BLAPL/6065/2026	RAJNISH KUMAR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	PHIRINGIA /110 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000103/2026
13	D-BLAPL/17523/2026 BLAPL/6066/2026	LALIT BHUJABAL @ LALIT BHUJABALA VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /15 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000379/2025
14	D-BLAPL/17144/2026 BLAPL/6067/2026	NANKI @ RAJ KUMAR SHARMA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BRAHMANITARANG /22 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000090/2025
15	D-BLAPL/16479/2026 BLAPL/6068/2026	ACHA PULAKA VS STATE OF ODISHA	SK. ZAFARULLA VS	BANDHUGOAN /54 /2024 A.D.J.,KORAPUT(Koraput) CT/0000138/2024
16	D-BLAPL/17436/2026 BLAPL/6069/2026	ANIL JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /12 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000003/2026
17	D-BLAPL/15172/2026 BLAPL/6070/2026	DHARMENDRA SWAIN @ MANTU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 A.D.J.,NAYAGARH(Nayagarh) TR/0000038/2026
18	D-BLAPL/17503/2026 BLAPL/6071/2026	CHAGU @ SUSANTA SHARMA @ SUSHANTA KUMAR SHARMA VS STATE OF ODISHA	BIKASH KUMAR KUND VS	RAJNAGAR /43 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000067/2026
19	D-BLAPL/17477/2026 BLAPL/6072/2026	KHITISH KUMAR MOHANTA VS STATE OF ODISHA	BHIKARI CHARAN PRADHAN VS	INFOCITY PS /351 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001366/2024
20	D-BLAPL/15672/2026 BLAPL/6073/2026	RAHUL MAHANTA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /174 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000054/2025
21	D-BLAPL/17484/2026 BLAPL/6074/2026	BINU @ BINAY MAHARNA @ BINAY KUMAR MAHARNA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /47 /2021 J.M.F.C.,BALASORE(CITY)(Baleswar) CT/0000484/2021
22	D-BLAPL/17285/2026 BLAPL/6075/2026	SUKHBIR SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /56 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000552/2026
23	D-BLAPL/17574/2026	MUKESH KUMAR BEHERA	BIJAYA KUMAR RAGADA	PALLAHARA /59 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6076/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000006/2025
24	D-CMP/26321/2026 CMP/1001/2026	SANJAY PRADHAN VS AHALYA SAHOO	SANDIPANI NAYAK VS	// CIVIL JUDGE (J.D.), NIALI(Cuttack) CMA/0000009/2024
25	D-CMP/26622/2026 CMP/1002/2026	SK. MUSTAQUDDIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000458/2003
26	D-CONTC/25744/2026 CONTC/3362/2026	SANDHYARANI KANUNGO VS DR. SANJAY CHANDRA RAY, CHIEF DISTRICT MEDICAL AND HEALTH PUBLIC OFFICER,KHORDA	ADV VS	// ()
27	D-CRLA/16290/2026 CRLA/500/2026	RAJU@RAJKISHORE MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	// BALIKUDA /55 /2026 DISTRICT & SESSIONS JUDGE,JAGATSI Spl/0000015/2026
28	D-CRLA/12772/2026 CRLA/501/2026	BABULA MOHANTA VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	BETNOTI /134 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000022/2026
29	D-CRLA/14165/2026 CRLA/502/2026	JOHAN MANGALI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DARINGBADI /92 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000036/2025
30	D-CRLMC/17479/2026 CRLMC/1936/2026	PRASANNA CHOUDHURY @ PRASSANA KUMAR CHOUDHURY VS SHREE SHREE GOREKHNATH MAHAPRABHU BIJE KERKAR	PANCHANAN PANIGRAHI VS	// C.J.M.,JAGATSINGHPUR(Jagatsinghapur) MIS.CASE/0000007/2023
31	D-CRLMC/17251/2026 CRLMC/1937/2026	SHANKAR PANDA VS STATE OF ODISHA	ABHIJIT DAS VS	// S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS ICC/0000050/2024
32	D-CRLMC/17905/2026 CRLMC/1938/2026	BINOD KUMAR SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /103 /2019 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000455/2025
33	D-CRLMC/17270/2026 CRLMC/1939/2026	RAJESH KUMAR DAS VS AMBUJA KUMAR SAHOO	PANCHANAN PANIGRAHI VS	// J.M.F.C.,BHUBAN(Dhenkanal) ICC/0000003/2023
34	D-CRLMC/15866/2026 CRLMC/1940/2026	MANOJ KASHYAP VS	PRADEEP KUMAR PRADHAN VS	BIDANASI /163 /2022 1ST A.D.J., CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CRLMC/17378/2026 CRLMC/1941/2026	STATE OF ODISHA BARUN KUMAR PADHY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN MOHAPATRA VS	Spl/0000027/2022 //0 SPECIAL JUDGE (VIG),BERHAMPUR(Ga
36	D-CRLMC/16901/2026 CRLMC/1942/2026	KUSHA@KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	KARUNAKAR GAYA VS	MIS.CASE/000007/2021 BALIKUDA /63 /2019 S.D.J.M.,JAGATSinghpur(Jagatsinghapur
37	D-CRLMC/17855/2026 CRLMC/1943/2026	ABDUL ALIM VS THE STATE OF ODISHA	MANGU NANDY VS	GR/0000469/2019 //0 SPECIAL JUDGE,MALKANGIRI(Malkang
38	D-CRLMC/17368/2026 CRLMC/1944/2026	BHISMA KHARA @ BISNU KHARA VS STATE OF ODISHA	MANGU NANDY VS	TR/0000109/2020 ORKEL /207 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang
39	D-CRLMC/16289/2026 CRLMC/1945/2026	DASARATHA BEHERA@DASARATHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	Spl/0000110/2021 KODALA /63 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar
40	D-CRLMP/16080/2026 CRLMP/752/2026	PRIYABRATA GUMANSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	GR/0000124/2014 JANKIA P.S. /112 /2025 (//
41	D-CRLMP/17760/2026 CRLMP/753/2026	SIBARAM SUBUDHI VS STATE OF ODISHA	RITA SINGH VS	//0 (//
42	D-FAO/23892/2026 FAO/708/2026	JAYAKRUSHNA PANIGRAHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBA
43	D-FAO/26360/2026 FAO/709/2026	RAHITA KHADIA VS UNION OF INDIA	KARUNAKAR DAS VS	Gia/0000144/2016 // RAILWAY CLAIMS TRIBUNAL, BHUBA
44	D-FAO/26369/2026 FAO/710/2026	PURNA CHANDRA ROUSTRAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	Oa/0000047/2025 // STATE EDUCATION TRIBUNAL,BHUBA
45	D-FAO/26396/2026 FAO/711/2026	DEEPANWITA MOHANTY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	Gia/0000277/2015 // STATE EDUCATION TRIBUNAL,BHUBA

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-FAO/26554/2026 FAO/712/2026	DILLIP KUMAR SAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000160/2018
47	D-FAO/26569/2026 FAO/713/2026	ANRUL SEIKH VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000004/2025
48	D-FAO/26584/2026 FAO/714/2026	JATINDRA SAHNI@JITENDRA SAHNI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000080/2025
49	D-FAO/26587/2026 FAO/715/2026	SUNITA BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000097/2025
50	D-MACA/25041/2026 MACA/550/2026	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., BHUBANESWAR VS BANITA SAHU	PRASANTA KUMAR MAHALI VS	// A.D.J.,ASKA(Ganjam) Mac/0000023/2021
51	D-MACA/25099/2026 MACA/551/2026	KUMARI RUNITA SAMAL VS MOHAMMAD SARFARAJ	DEBASISH PATNAIK VS	// I MACT,BALASORE(Baleshwar) Mac/0000172/2022
52	D-MACA/25806/2026 MACA/552/2026	SUNIL KANTA PADHY VS HANSARAJ PRADHAN	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000345/2022
53	D-MACA/25830/2026 MACA/553/2026	MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS SANTILATA BEHERA	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000142/2021
54	D-MACA/25105/2026 MACA/554/2026	SASMITA SAMAL VS SWAPAN KUMAR BARIK	DEBASISH PATNAIK VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir Mac/0001348/2014
55	D-MACA/25117/2026 MACA/555/2026	SIBUN KUMAR BEHERA VS BHAGIRATHI BHANJA	DEBASISH PATNAIK VS	// III MACT,BALASORE(Baleshwar) Mac/0000015/2021
56	D-MACA/25315/2026 MACA/556/2026	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD, RAJASTHAN VS PRAMITA THAKUR	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000035/2016
57	D-RPFAM/25300/2026	BIJAYALAXMI BADAJENA@PAIKARAY	SATYA RANJAN PATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RPFAM/158/2026	VS TARAPRASAD PAIKARAY	VS	JUDGE FAMILY COURT,KHURDA(Khor Crp/0000223/2022
58	D-RPFAM/24971/2026 RPFAM/159/2026	SUMANTA BEHERA VS SMRUTI SIKHA BEHERA	MIHIR KANTA RATH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000096/2025
59	D-WP(C)/26064/2026 WP(C)/18333/2026	DR.BHASKAR CHARAN SAMANTARAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
60	D-WP(C)/24378/2026 WP(C)/18334/2026	KAUSHALYA MANDAL VS PARESH MANDAL	MAHESWAR MOHANTY VS	// () //
61	D-WP(C)/23707/2026 WP(C)/18335/2026	BALARAM MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// () //
62	D-WP(C)/24373/2026 WP(C)/18336/2026	SAUMENDRA KUMAR PRUSTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
63	D-WP(C)/24377/2026 WP(C)/18337/2026	SPANDAN KUMAR PANDA @ SPANDAN PANDA VS THE BRANCH MANAGER, BANK OF INDIA, GOPALPUR BRANCH, CUTTACK	ANSHURAM MISHRA VS	// () //
64	D-WP(C)/26056/2026 WP(C)/18338/2026	ABHAYA CHANDRA RAUTRAY@ROUTRAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
65	D-WP(C)/26051/2026 WP(C)/18339/2026	DR.SARAT CHANDRA BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
66	D-WP(C)/26201/2026 WP(C)/18340/2026	RATNAKAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
67	D-WP(C)/24343/2026 WP(C)/18341/2026	SUBODHA KUMAR PANDA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //
68	D-WP(C)/25180/2026 WP(C)/18342/2026	NIHAR RANJAN ROUT VS	RAKESH KUMAR SARANGI VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-WP(C)/26391/2026 WP(C)/18343/2026	STATE OF ODISHA RUJIT MUDULI VS	KAPILA CHARAN NAYAK VS	// // ()
70	D-WP(C)/25416/2026 WP(C)/18344/2026	THE LEGAL MANAGER, M/S. CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CHENNAI M/S METRO SIGN, 420 SAHEED NAGAR, BHUBANESWAR VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
71	D-WP(C)/26014/2026 WP(C)/18345/2026	STATE OF ODISHA RANJAN KUMAR BEHERA VS	BISWAJIT MOHAPATRA VS	// // ()
72	D-WP(C)/25440/2026 WP(C)/18346/2026	STATE OF ODISHA RAJESH PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
73	D-WP(C)/24254/2026 WP(C)/18347/2026	STATE OF ODISHA SARAT CHANDRA MOHAPATRA VS	SHASHANKA SHEKHAR PATRA VS	// // ()
74	D-WP(C)/25451/2026 WP(C)/18348/2026	STATE OF ODISHA BIDYADHAR SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
75	D-WP(C)/25453/2026 WP(C)/18349/2026	STATE OF ODISHA TAPAN KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()
76	D-WP(C)/24347/2026 WP(C)/18350/2026	STATE OF ODISHA KISHORE KUMAR MOHANTY VS	BHASKAR CHANDRA PANDA VS	// // ()
77	D-WP(C)/24454/2026 WP(C)/18351/2026	STATE OF ODISHA M/S. SRILAKSHMI ANDAWARPU, GANJAM VS	PADMALAYA MOHAPATRA VS	// // ()
78	D-WP(C)/26210/2026 WP(C)/18352/2026	STATE OF ODISHA TRINATH SAHOO VS	SURYAKANTA DWIBEDI VS	// // ()
79	D-WP(C)/18077/2026 WP(C)/18353/2026	STATE OF ODISHA KASHINATH BEHERA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-WP(C)/26460/2026 WP(C)/18354/2026	M/S RAM AWATAR SHARMA, KEONJHAR VS STATE BANK OF INDIA, KEONJHAR	TARANANDA PATTANAYAK VS	// 0 //
81	D-WP(C)/25733/2026 WP(C)/18355/2026	RANJAN KUMAR ROUT VS DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA, CUTTACK	PRAMOD KUMAR ROUT VS	// 0 //
82	D-WP(C)/26588/2026 WP(C)/18356/2026	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
83	D-WP(C)/26316/2026 WP(C)/18357/2026	MAHABIR BANIK SANGHA, BHUBANESWAR VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
84	D-WP(C)/26513/2026 WP(C)/18358/2026	SORIYAMA BADRAI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
85	D-WP(C)/26193/2026 WP(C)/18359/2026	SOUDAMINI @ SAUDAMINI BHUYAN VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
86	D-WP(C)/24241/2026 WP(C)/18360/2026	TAPAN KUMAR SAMAL VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
87	D-WP(C)/24487/2026 WP(C)/18361/2026	BAIKUNTHA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
88	D-WP(C)/26675/2026 WP(C)/18362/2026	DR.ASHOK KUMAR DHAL VS STATE OF ODISHA	SHYAMANANDA JENA VS	// 0 //
89	D-WP(C)/26678/2026 WP(C)/18363/2026	BIJAN KUMAR JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
90	D-WP(C)/26682/2026 WP(C)/18364/2026	NIBEDITA NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
91	D-WP(C)/24493/2026	RAJ KISHORE ACHARYA	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18365/2026	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/25298/2026 WP(C)/18366/2026	BHIMASEN DAS VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
93	D-WP(C)/26782/2026 WP(C)/18367/2026	MANOJ PATEL VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
94	D-WP(C)/26206/2026 WP(C)/18368/2026	SURYAMANI MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
95	D-WP(C)/25302/2026 WP(C)/18369/2026	GUNAKARA DAS VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
96	D-WP(C)/26516/2026 WP(C)/18370/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
97	D-WP(C)/26593/2026 WP(C)/18371/2026	ABHAYA GURU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
98	D-WP(C)/26409/2026 WP(C)/18372/2026	DEBENDRA KUMAR MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
99	D-WP(C)/25304/2026 WP(C)/18373/2026	AMITA PANDA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
100	D-WP(C)/26610/2026 WP(C)/18374/2026	BASANTI PRADHAN VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
101	D-WP(C)/26564/2026 WP(C)/18375/2026	SANTANU BEHERA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
102	D-WP(C)/25673/2026 WP(C)/18376/2026	REBATI KANTA PATEL VS	SUSHREE SANGITA PASAYAT VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/26790/2026 WP(C)/18377/2026	STATE OF ODISHA KABITA BEHERA VS	ASIT KUMAR JENA VS	// // 0
104	D-WP(C)/26414/2026 WP(C)/18378/2026	STATE OF ODISHA AJIT KUMAR PATRA VS	SWAPNIL ROY VS	// // 0
105	D-WP(C)/24242/2026 WP(C)/18379/2026	STATE OF ODISHA SURENDRA NATH BEHERA VS	KAMALA KANTA NAYAK VS	// // 0
106	D-WP(C)/24655/2026 WP(C)/18380/2026	STATE OF ODISHA SUCHISMITA RATH VS	MIHIR KANTA RATH VS	// // 0
107	D-WP(C)/24657/2026 WP(C)/18381/2026	STATE OF ODISHA BIRENDRA KUMAR MALIK VS	MIHIR KANTA RATH VS	// // 0
108	D-WP(C)/24246/2026 WP(C)/18382/2026	STATE OF ODISHA BIRUPAKSHYA PANDA VS	PRATYUSH RANJAN PATTNAIK VS	// // 0
109	D-WP(C)/24502/2026 WP(C)/18383/2026	CHAIRMAN CUM MANAGING DIRECTOR(C.M.D.) THE NEW INDIA ASSURANCE COMPANY LTD, MUMBAI BHARAT CHANDRA PARIDA VS	BIJAY KUMAR MOHANTY VS	// // 0
110	D-WP(C)/26412/2026 WP(C)/18384/2026	STATE OF ODISHA NABAGHANA PRADHAN VS	SWAPNIL ROY VS	// // 0
111	D-WP(C)/26666/2026 WP(C)/18385/2026	STATE OF ODISHA GOURINATH MOHAPATRA VS	AJAYA KUMAR NANDA VS	// // 0
112	D-WP(C)/26672/2026 WP(C)/18386/2026	STATE OF ODISHA ASMATUN BIBI VS	ANSHUMAN DAS VS	// // 0
113	D-WP(C)/26504/2026 WP(C)/18387/2026	STATE OF ODISHA JITENDRA KUMAR DASH VS	NIRANJAN NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/26502/2026 WP(C)/18388/2026	SHYAM SUNDAR NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// () //
115	D-WP(C)/24656/2026 WP(C)/18389/2026	ASHRITA PRIYADARSANI PANIGRAHI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// () //
116	D-ABLAPL/17595/2026 ABLAPL/6887/2026	GYANENDRA SWAIN VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	KIAKATA /67 /2026 () //
117	D-ABLAPL/15038/2026 ABLAPL/6888/2026	SANJAY LOHAR @ SANJAY KUMAR LOHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BERHAMPUR /53 /2026 () //
118	D-ABLAPL/17536/2026 ABLAPL/6889/2026	RAMA CHANDRA GIRI VS STATE OF ODISHA	SK ATTULLAH VS	BALIAPAL /269 /2026 () //
119	D-ABLAPL/17538/2026 ABLAPL/6890/2026	SUSHIL GUPTA @ BABUA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /109 /2026 () //
120	D-ABLAPL/16167/2026 ABLAPL/6891/2026	BABUNA NAYAK VS STATE OF ODISHA	TRUPTIMAYEE MAHAPATRA VS	BALIAPANDA /10 /2026 () //
121	D-ABLAPL/17556/2026 ABLAPL/6892/2026	BABULI MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /238 /2022 () //
122	D-ABLAPL/17242/2026 ABLAPL/6893/2026	SK.RIZWANUJ ZAMA @ SEK RIZUAN UZ ZAMA VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHUNTA /137 /2026 () //
123	D-ABLAPL/17599/2026 ABLAPL/6894/2026	RAMESH CHANDRA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /182 /2026 () //
124	D-ABLAPL/17560/2026 ABLAPL/6895/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHENKANAL SADAR /464 /2026 () //
125	D-ABLAPL/17414/2026	JOGENDRA NAYAK	MANAS KUMAR CHAND	EOW,BHUBANESWAR /8 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6896/2026	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/17617/2026 ABLAPL/6897/2026	BROTHER IN LAW VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /105 /2026 () //
127	D-ABLAPL/17434/2026 ABLAPL/6898/2026	SARBESWAR JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /36 /2017 () //
128	D-ABLAPL/17117/2026 ABLAPL/6899/2026	ADITYA SAMAL@ ADITYA KUMAR SAMAL VS STATE OF ODISHA	BALARAM NAYAK VS	AUL /360 /2025 () //
129	D-ABLAPL/17605/2026 ABLAPL/6900/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	EOW,BHUBANESWAR /8 /2026 () //
130	D-ABLAPL/17607/2026 ABLAPL/6901/2026	TITU @ TUTU DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /568 /2022 () //
131	D-ABLAPL/16517/2026 ABLAPL/6902/2026	ABHAYA @ ABHAYA KUMAR PARIDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	GOP /184 /2023 () //
132	D-ABLAPL/17561/2026 ABLAPL/6903/2026	SARAJUDDIN KHAN @ SIRAJUDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /208 /2026 () //
133	D-ABLAPL/17609/2026 ABLAPL/6904/2026	MANORANJAN MOHAPATRA @ M.R.MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /114 /2026 () //
134	D-ABLAPL/17565/2026 ABLAPL/6905/2026	BISHNUPRIYA KHANDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARANGA /277 /2026 () //
135	D-ABLAPL/17009/2026 ABLAPL/6906/2026	NIHAR JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /473 /2026 () //
136	D-ABLAPL/17398/2026 ABLAPL/6907/2026	NARESH CHANDRA MOHANTY VS	MOHAMMED FARADISH VS	JASHIPUR /184 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-ABLAPL/17568/2026 ABLAPL/6908/2026	STATE OF ODISHA SUSHANTA KUMAR LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// MOTANGA /187 /2026 () //
138	D-ABLAPL/17569/2026 ABLAPL/6909/2026	STATE OF ODISHA RAKESH KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// SAHID NAGAR P.S. /25 /2026 () //
139	D-ABLAPL/17488/2026 ABLAPL/6910/2026	STATE OF ODISHA DILLIP CHAMPATI @ DILLIP KUMAR CHAMPATI @ DILU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /482 /2026 () //
140	D-ABLAPL/17610/2026 ABLAPL/6911/2026	STATE OF ODISHA BICHITRA GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BAIDYANATHPUR /276 /2025 () //
141	D-ABLAPL/17570/2026 ABLAPL/6912/2026	STATE OF ODISHA NARAYAN NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// KABISURYANAGAR /269 /2026 () //
142	D-ABLAPL/17618/2026 ABLAPL/6913/2026	STATE OF ODISHA ABHISHEK BHANJA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS SUDEEP KUMAR SARANGI, S. SARANGI	// JEYPORE TOWN /154 /2026 () //
143	D-ABLAPL/17224/2026 ABLAPL/6914/2026	STATE OF ODISHA PRABHAKAR PRADHAN @ REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// RAMBHA (KHALLIKOTE) /220 /2026 () //
144	D-ABLAPL/17619/2026 ABLAPL/6915/2026	STATE OF ODISHA MD. BALISTER SHEIK @ MD. BARISTER VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// SUNDARGARH TOWN /229 /2026 () //
145	D-ABLAPL/17622/2026 ABLAPL/6916/2026	STATE OF ODISHA PABITRA BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /142 /2021 () //
146	D-ABLAPL/15707/2026 ABLAPL/6917/2026	STATE OF ODISHA SANIA MALIK @ LOKANATH MALIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	// SORO /427 /2026 () //
147	D-ABLAPL/17501/2026 ABLAPL/6918/2026	STATE OF ODISHA AMIYA BEHERA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// ATHGARH /164 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-ABLAPL/15407/2026 ABLAPL/6919/2026	BINOD RAULA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /204 /2026 () //
149	D-ABLAPL/15684/2026 ABLAPL/6920/2026	SHAIKH RIASATULLAH VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /179 /2026 () //
150	D-ABLAPL/17581/2026 ABLAPL/6921/2026	BHARATI LENKA @ BHARATI ROUT VS STATE OF ODISHA	JAGADIP SAHOO VS	MAHANGA /168 /2026 () //
151	D-ABLAPL/16675/2026 ABLAPL/6922/2026	PRAKASH CHANDRA SENAPATI @ MANTU VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /122 /2026 () //
152	D-ABLAPL/17582/2026 ABLAPL/6923/2026	SIDHARTHA CHAND VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //
153	D-ABLAPL/17583/2026 ABLAPL/6924/2026	BABULI SAHU @ BABULI KUMAR SAHU VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	SUNABEDA /113 /2025 () //
154	D-ABLAPL/17589/2026 ABLAPL/6925/2026	DAMBARUDHAR PATEL @ BANTEY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUBALAYA /25 /2026 () //
155	D-ABLAPL/15943/2026 ABLAPL/6926/2026	SHIBA NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NALCO /201 /2025 () //
156	D-ABLAPL/17592/2026 ABLAPL/6927/2026	MANAS PANDEY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LAIKERA /68 /2026 () //
157	D-ABLAPL/16718/2026 ABLAPL/6928/2026	DIPAN KUMAR BHARIMALL VS STATE OF ODISHA	AJAYA NAYAK VS	RASOL /146 /2026 () //
158	D-ABLAPL/17312/2026 ABLAPL/6929/2026	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 J.M.F.C.,BHAPUR(Nayagarh) 2(A)CC/0000005/2026
159	D-ABLAPL/15443/2026	GOURI BEHERA	RAMAKANTA PANDA	KAMARDA /34 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6930/2026	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/17314/2026 ABLAPL/6931/2026	CHHABI PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /69 /2026 () //
161	D-ABLAPL/17580/2026 ABLAPL/6932/2026	MOHIT SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //
162	D-ABLAPL/17736/2026 ABLAPL/6933/2026	SANTOSH PANDEY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /119 /2026 () //
163	D-ABLAPL/17727/2026 ABLAPL/6934/2026	ASHOK KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
164	D-ABLAPL/17688/2026 ABLAPL/6935/2026	NAZIMA BIBI @ NAJMA BIBI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /418 /2026 () //
165	D-ABLAPL/15993/2026 ABLAPL/6936/2026	ABHAY @ AVAYA KUMAR JENA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	BERHAMPUR /61 /2026 () //
166	D-ABLAPL/17514/2026 ABLAPL/6937/2026	RAKESH MUDULI VS STATE OF ODISHA	AMARENDRA SAHOO VS	GURUDIJHATIA /144 /2026 () //
167	D-ABLAPL/17620/2026 ABLAPL/6938/2026	BABY RANI BEHERA VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	CUTTACK VIGILANCE /4 /2026 () //
168	D-ABLAPL/17729/2026 ABLAPL/6939/2026	KALYANA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
169	D-ABLAPL/17521/2026 ABLAPL/6940/2026	PINTU SARKAR @ SUBRAT NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	LOISINGHA(BOLANGIR) /59 /2026 () //
170	D-ABLAPL/17524/2026 ABLAPL/6941/2026	NALINIKANTA BEHERA VS	DEEPAK RANJAN PARIDA VS	MAHAKALPARA /154 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-ABLAPL/17421/2026 ABLAPL/6942/2026	STATE OF ODISHA GIRIDHARI PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	// GONDIA /34 /2011 () //
172	D-ABLAPL/17528/2026 ABLAPL/6943/2026	BABULA @ RAMACHANDRA SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	ITAMATI /179 /2026 () //
173	D-ABLAPL/17316/2026 ABLAPL/6944/2026	KANHU BARIK @ DAKUA @ KANHU CHARAN DAKUA VS STATE OF ODISHA	SASWAT KUMAR SETHI VS	ITAMATI /139 /2026 () //
174	D-ABLAPL/17419/2026 ABLAPL/6945/2026	KUMUDINI ROUT VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BARAMBA /194 /2026 () //
175	D-ABLAPL/17549/2026 ABLAPL/6946/2026	MITHUN DHARUA @ GARJAN DHARUA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	LACHHIPUR /98 /2026 () //
176	D-ABLAPL/17572/2026 ABLAPL/6947/2026	SASMITA MUDULI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	INFOCITY PS /504 /2025 () //
177	D-ABLAPL/17575/2026 ABLAPL/6948/2026	MASROOR AHEMAD @ MASUR KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /160 /2026 () //
178	D-ABLAPL/17579/2026 ABLAPL/6949/2026	DILLIP KUMAR MISHRA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	SAINTALA /315 /2025 () //